

ded. The appeal was, however, dismissed. Later an appeal was lodged in the Privy Council which quashed the conviction and sentence of death.

#### Export of Films

1773. {Sardar Iqbal Singh:  
Sardar Akarpuri:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of films or documentaries produced by the State Governments that were exported to foreign countries during the last three years;

(b) whether the Central Government have banned the export of certain films produced by State Governments; and

(c) if so, the reasons therefor?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Information is being collected and will be laid on the Table of the House.

(b) No.

(c) Do not arise.

#### Cement Allocation

1774. {Sardar Iqbal Singh:  
Sardar Akarpuri:

Will the Minister of Heavy Industries be pleased to state:

(a) whether the quota of cement allocation to Punjab State was considerably reduced in the last two quarters of 1955-56 as compared to the previous two quarters; and

(b) the demands made by, and allotment made to, the various States for the last two quarters of 1955-56?

The Minister of Heavy Industries (Shri M. M. Shah): (a) No, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix XII, annexure No. 66].

#### All India Radio

1775. {Sardar Iqbal Singh:  
Sardar Akarpuri:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government propose to depute an officer of the A.I.R. to the United States of America to learn the engineering technique associated with the setting up of a television station in India; and

(b) if so, when that officer is likely to be sent?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir.

(b) Do not arise.

#### Cement Factory at Chandigarh

1777. {Sardar Iqbal Singh:  
Sardar Akarpuri:

Will the Minister of Heavy Industries be pleased to state:

(a) whether any request for assistance has been received by Government from the Punjab Government for setting up a cement factory near Chandigarh; and

(b) if so, the decision taken in the matter?

The Minister of Heavy Industries (Shri M. M. Shah): (a) A proposal for establishment of a cement factory near Chandigarh was received from the Punjab Government.

(b) The State Government had been informed that the establishment of a factory could be considered, subject to availability of limestone.

#### Transit Camps at Amritsar

1778. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that nearly 660 people are at present living in two transit camps at Amritsar in conditions of squalor; and

(b) if so, the steps Government propose to take to rehabilitate them?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). About 150 families from Kohat are at present held up in the transit camp at Amritsar. They are undoubtedly living in difficult conditions. The Ministry of Rehabilitation is endeavouring to locate suitable agricultural land for the resettlement of these displaced persons. As soon as such land is located these families will be resettled on it.

#### भादशाँ ग्राम

१७७६. श्री म० नं० मात्तवीय :  
क्या निर्माण, आबात और सम्भरण मंत्री  
यह बताने की कृपा करेंगे कि :

(क) मध्य भारत में कितने भादशाँ  
ग्राम बनाये जा रहे हैं तथा कितने और  
बसाये जाने का विचार है;

(ख) मध्य भारत में अभी तक बसाये गये आदर्श ग्रामों के नाम क्या हैं, और उन्हें किन-किन जिलों में किन-किन स्थानों पर बसाया गया है ;

(ग) कितने हरिजन आदर्श ग्राम किन-किन स्थानों पर बसायें गये; और

(घ) उपरोक्त योजना के लिये केन्द्रीय सरकार मध्य भारत को कितनी राशि का अनुदान देना चाहती है ?

निर्माण, आवास और सम्भरण तथा शान्ति और उपभोग—वस्तु उद्योग मंत्री (सरदार स्वर्ण सिंह) : (क) से (ग). इस सम्बन्ध में काम शुरू करने और उनकी सूचना के लिये हमें राज्य सरकार पर निर्भर रहना होता है। मध्य भारत में अभी तक किसी प्रकार के आदर्श गांव नहीं बनाये गये हैं।

(घ) गावों में घर बनाने के लिये दूसरी पंचवर्षीय योजना में जो १० करोड़ रुपये की रकम निर्धारित की गई है उस में से किस राज्य सरकार को कितनी रकम दी जाये यह अभी तय नहीं किया गया है। इस निर्धारित रकम से उनको जो कुछ भी दिया जायेगा उसके अलावा यह भी विचार है कि गृह मंत्रालय के अधीन हरिजनों

की भलाई के लिये जो रकम है, या गावों की विकास सम्बन्धित योजनाओं के लिये स्वास्थ्य मंत्रालय इत्यादि के अधीन जो रकम है, उसका उपयोग मिल जुल कर इस प्रकार किया जाये कि उन गावों को जो विकास के लिये चुने जायें, अधिक से अधिक लाभ हो।

### चीलर नदी पर बांध

\*१७८०. श्री भ० न० मातवीय : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने मध्य भारत के शाजापुर जिले में चीलर नदी पर एक बांध बनवाने के लिये ५६ लाख रुपये की राशि स्वीकृत कर दी है ;

(ख) यदि हाँ, तो निर्माण-सर्वेक्षण कब शुरू किया जावेगा ; और

(ग) सर्वेक्षण-कार्य के लिये कितने पदाधिकारी नियुक्त किये गये ह ?

लिखाई तथा बिद्युत उपमंत्री (श्री हाथी) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) प्रश्न नहीं उठता।